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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
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ANURADHA SETHI

**W.P.(C) 2110/2020**

..... Petitioner  
Through: Mr P Roychaudhuri, Advocate.  
versus

COMMISSIONER OF INCOME TAX  
(APPEALS), DELHI-4

..... Respondent  
Through: Mr Deepak Anand, Mr Vipul  
Agarwal, Advocates.

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ANURADHA SETHI

**W.P.(C) 2111/2020**

..... Petitioner  
Through: Mr P Roychaudhuri, Advocate.  
versus

COMMISSIONER OF INCOME TAX  
(APPEALS), DELHI-4

..... Respondent  
Through: Mr Deepak Anand, Mr Vipul  
Agarwal, Advocates.

**CORAM:**

**JUSTICE S.MURALIDHAR**  
**JUSTICE TALWANT SINGH**

**ORDER**

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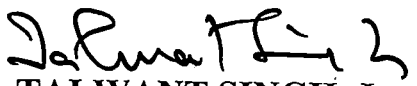
**25.02.2020**

1. Notice. Notice is accepted by learned counsel for the Respondent.
2. It is stated that the appeal of the Petitioners, as well as the application separately filed for stay, has been pending before the Commissioner of Income Tax (Appeals) ['CIT (A)'] since 30<sup>th</sup> September, 2019.



3. The CIT (A) is requested to dispose of the said stay applications, not later than 16<sup>th</sup> March, 2020.
4. Both petitions are disposed of in the above terms.
5. Order *dasti* under the signatures of the Court Master.

  
S.MURALIDHAR, J.

  
TALWANT SINGH, J.

FEBRUARY 25, 2020/*rd*